

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 331
(TO BE ANSWERED ON THE 3rd April 2023)

LAND ACQUIRED FOR AIRPORTS IN WEST BENGAL

*331. DR. SANTANU SEN

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the details of the area of land in acres acquired by Government for building airports in last three years, year-wise, State-wise including the State of West Bengal;

(b) the details of the funds spent on land acquisition for building airports in last three years, year-wise, State-wise;

(c) whether Government has given any extra benefits to stakeholders whose land was taken for building airports in last three years, if so, the details thereof; and

(d) if not, the reasons therefor?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) to (d): A Statement is laid on the Table of the House.

Statement in respect of parts (a) to (d) of Rajya Sabha Starred Question No. 331 for 03.04.2023

(a) to (d): In general, the land for expansion and development of the airport is provided to Airports Authority of India (AAI), a Public Sector Undertaking of Government of India, by the respective State Governments/ Union Territories (UTs) free of cost & free from all encumbrances. However, at certain Airports, AAI has made payment to State Govt./UTs towards Land/ Compensation.

The year-wise and State-wise details of funds spent by AAI towards Land/ Compensation during last 05 years are at Annexure. Further, for the development of Donyi Polo airport, Itanagar, the Government of India has made a payment of Rs. 309.74 Crore for all land related pre-investment activities like land development, approach road and other peripheral works.

The development of an airport leads to holistic development of the State unleashing a range of commercial and economic activities in the region such as tourism, hospitality, direct & indirect employment etc. Therefore, the compensation to stakeholders in exchange of land rests with the State Government.

**Annexure referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question
No. 331 for 03.04.2023**

| Name of the State | Name of the Airport | Land Area (in acres) | Amount (Rs. in Cr.) | Year |
|--------------------------|----------------------------|-----------------------------|----------------------------|-------------|
| Andaman & Nicobar | Port Blair | 1.55 | 12.47 | 2018 - 2023 |
| West Bengal | Bagdogra | 98.72 | 23.06 | 2022 |
| Sikkim | Pakyong | 7.39 | 10.18 | 2021 |